## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

19

Company Appeal No. 05/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

NAME OF THE PARTIES:

Mr. Kiran R. Ganatra

V/s.

M/s. E-Square Leisure Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Durgaprasad Poojari Advocate

1/b PDS Legal

for Respondent 2001

2. Acuti Mahto Adv i 16.

Duruve Liladhan

& Co. for

Appellant

ORDER
Company Appeal No. 5/58,59/CLB/MB/MAH/2016

At request of the Petitioner side, list this matter on 12.12.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)